

CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH
CHANDIGARH

**C.P. No. 060/00155/2019
O.A.No.060/480/2018**

This the 7th day of January, 2020

Coram: Hon'ble Sh. Sanjeev Kaushik, Member (J)

Abhinav Verma, aged about 31 years, S/o Late Sh. Ashok Kumar, resident of # 2931, Sector 42-C, Chandigarh-160 036.

.....Petitioner
Versus

1. Sh. Rajiv Mehrishi, Comptroller and Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi-110 001.
2. Sh. Faisal Imam, Principal Accountant General (A&E), Punjab, Plot No. 20, Sector 17-E, Chandigarh-160 017.

.....Respondents

Present: Mr. Hemender Goswami, counsel for the petitioners
Mr. Barjesh Mittal, counsel for the respondents

ORDER (ORAL)

By MR. SANJEEV KAUSHIK MEMBER (J)

1. Learned counsel representing the respondents informs this court that the order passed by this court has been stayed by the Hon'ble High Court in Judicial Review.
2. In view of the above, the present CP is closed at this stage with liberty to the either side to move an application for its revival after the decision of the writ petition, if need so arises.

**(SANJEEV KAUSHIK)
MEMBER(J)**

Dated: 07.01.2020

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